

Bangladesh Refugees in Delhi

7770. SHRI M. RAMGOPAL REDDY : Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government have seen the press reports appearing in the "Telegraph" dated 12th March, 1984 wherein it has been stated that more than one lakh Bangladesh Refugees are eking out a miserable life in and around Delhi for the last 13 years after they had left their homeland;

(b) if so, whether it is also a fact that these people have been striving for a livelihood in small dingy hutments and they have been pushed from place to place in the Capital; and

(c) whether Government propose to rehabilitate them permanently and if so, the details of the programme ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR) : (a) Yes, Sir.

(b) and (c) The migrants from erstwhile East Pakistan who came to India during the period from 1.1.1964 to 25.3.1971 and sought admission into relief camps outside West Bengal and dispersed to the sites of resettlement were given necessary relief and rehabilitation assistance according to the approved pattern. The migrants who deserted the relief camps and resettlement sites are not eligible for rehabilitation assistance.

Those who came to India during freedom struggle of Bangladesh mostly went back after liberation. A few who stayed back are not entitled to rehabilitation assistance.

Man Power Export to Gulf Countries
to help them in various Fields

7771. SHRI GHULAM MOHAMMAD KHAN :

SHRIMATI SANYOGITA RANE :
SHRI CHITTA MAHATA :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the estimated number of Indian Workers in the Arab countries and the yearly contribution of foreign exchange by them :

(b) whether our country is facing tough competition from China, Bangla Desh and Pakistan in manpower export market and if so, the details thereof ; and

(c) the steps taken by Government to increase the export of manpower and help countries like North Yemen and Jordan in technical fields like radio, television and construction of roads in desert areas ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEERENDRA PATIL) : (a) The estimated number of Indian workers in Arab countries is 8,85,000. The information on the yearly contribution of foreign exchange is being collected.

(b) Our country is facing some competition in the manpower export market in Iraq, Saudi Arabia, Kuwait and Qatar.

(c) After the passage of the new Emigration Act, 1983 the procedure for recruitment and emigration of Indian labour for employment abroad is being systematised. It is expected that the new procedure will promote emigration of Indians for employment abroad. Steps are also being taken to study the demand for Indian labour abroad, to publicise information and to provide necessary training to those who intend to go in the trades in which there is scope for employment.

Minor Hydel Projects in Hill Area
of U.P.

7772. SHRI HARISH RAWAT : Will the Minister of ENERGY be pleased to state :

(a) the number and locations of minor hydel projects in hill areas of Uttar Pradesh of which research and survey work has been completed ;

(b) whether efforts are being made to secure credit from World Bank etc. to